

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 291 OF 2017

AND

APPEAL NO. 292 OF 2017

Dated : 11th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

APPEAL NO. 291 OF 2017

In the matter of:

M/s. Hindalco Industries Limited

.... Appellant(s)

Vs.

Uttar Pradesh Power Corporation Ltd & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Akshat Jain
Mr. Raghav Malhotra for R-2

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

APPEAL NO. 292 OF 2017

M/s. Hindalco Industries Limited

.... Appellant(s)

Vs.

Uttar Pradesh Power Corporation Ltd & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Akshat Jain
Mr. Raghav Malhotra for R-2

Mr. C.K. Rai
Mr. Sachin Dubey for R-3

ORDER

List the matter for hearing on **03.10.2019.** Meanwhile, brief written submissions on arguments be filed by both the parties with advance copy to other side.

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson